

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3847

ANSWERED ON:24.08.2004

NEW LAW TO REPLACE POTA

Mehta Shri Bhubneshwar Prasad;Pallani Shamy Shri K.C .

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to introduce some other laws in place of POTA to curb the problem of terrorism in the country;
- (b) if so, the details thereof;
- (c) whether the Government is also considering to amend Unlawful Activities (Prevention) Act, 1967;
- (d) if so, the details in this regard; and
- (e) the time by which the above two bills are likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): The Government has decided to amend The Unlawful Activities (Prevention) Act, 1967 to incorporate certain legal provisions required to deal with various aspects of terrorism and a Bill in this regard is likely to be introduced in the current Session of Parliament.